

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1306 of 2019

IN THE MATTER OF:

**Excise and Taxation Department
Sonipat, Haryana**

...Appellant.

Versus

M/s. Sunstar Overseas Ltd. & Anr.

...Respondents.

Present:

For Appellant: Ms. Rakshita, Advocate.

**For Respondent: Mr. Abhishek Anand and Mr. Mohak Sharma,
Advocates for RP, R-2.**

**ORDER
(Virtual Mode)**

01.02.2021 Learned Counsel for the Appellant wants time to file Rejoinder. Rejoinder may be filed within a week.

Parties may file brief 'Written-Submissions' not more than three pages and 'Copies of Judgments' on which, parties want to refer and rely on, within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **26th February, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Mr. V.P. Singh]
Member (Technical)**

Basant B./md.